

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 83 OF 2017 IN
DFR NO. 4358 OF 2016**

Dated: 16th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GRIDCO Ltd.

...Appellant(s)

Vs.

NTPC Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Upadhyay
Ms. Himanshi Andley for
Mr. Raj Kumar Mehta

Counsel for the Respondent(s) : -

ORDER

**I.A. NO. 83 OF 2017
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 21.03.2017. Dasti, in addition, is permitted.

List the matter on **21.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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